

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 799/2016  
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY: Canopy Nimans Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391&394

| S.NO. | NAME               | DESIGNATION           | REPRESENTATION           | SIGNATURE  |
|-------|--------------------|-----------------------|--------------------------|--|
| 1.    | Adv Palash Agarwal |                       | Petitioner Company       |   |
| 2.    | C. BALOONI         | COMPANY<br>PROSECUTOR | For R.D (NR)             |  |
| 3.    | CHETANA KANDPAL    | Company               | Prosecutor For OL, Delhi | Chetana  |

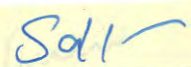


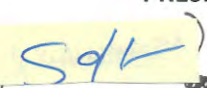
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ORDER

Learned Counsel for the Regional Director and Official Liquidator has<sup>ve</sup> stated that queries have been raised to the proposed Scheme and no response from the Petitioner has been received. Learned counsel on behalf of the petitioner undertakes to furnish reply to the queries within a period of one week from today. Let report of the Regional Director and Official Liquidator, be filed within three weeks thereafter.

List again on 11.05.2017.

  
(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT  
  
(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017